

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 1129 /Confdl./2014  
II-2-74/2009 (Part-3)

Dated 22<sup>nd</sup> September, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Bhopal**, is organizing 6 days "Training on Mediation" programme between 07<sup>th</sup> to 13<sup>th</sup> October, 2014 at Bhopal.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Vidisha, Sagar, Hoshangabad, Betul & Harda** (35 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)  
REGISTRAR GENERAL

Endt. No. 1130 /Confdl./2014  
II-2-74/2009 (Part-3)

Dated 22<sup>nd</sup> September, 2014

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Shri Vinod Kumar Dubey (Sr.), District & Sessions Judge, Betul.
2. Shri Iqbal Ahmed, Principal Judge, Family Court, Betul.
3. Shri Sushil Kumar Sharma, Special Judge SC/ST (P.A.) Act, Vidisha.
4. Shri Satish Kumar Taram, II A.D.J., Multai, District Betul.
5. Shri Virendra Singh Rajput, I A.D.J., Harda.
6. Shri Mohammad Hussain Ansari, ADJ, Sohagpur, Dist.Hoshangabad.
7. Smt. Vandana Jain, I A.D.J., Vidisha.
8. Shri Bhaiyya Lal Verma, II A.D.J., Sironj, District Vidisha.
9. Shri Krapa Shankar Shakya, I C.J.Cl.-I & C.J.M., Harda.
10. Smt. Norin Nigam, I C.J.Cl.-I & C.J.M., Betul.
11. Shri Vijay Singh Kawcha, I C.J.Cl.-I & C.J.M., Vidisha.
12. Shri Dinesh Kumar Singh, I C.J.Cl.-I & C.J.M., Hoshangabad.
13. Shri Awdhesh Kumar (Gupta), III C.J.Cl.-I & ACJM, Sagar.



14. Shri Rajesh Kumar Devliya, C.J.Cl.-I & ACJM, Bina, District Sagar.
15. Shri Tapesh Kumar Dubey, C.J.Cl.-I & ACJM, Deori, District Sagar.
16. Shri Shashikant Verma, II C.J.Cl.-I, Betul.
17. Shri Ramgopal Prajapati, I C.J.Cl.-I, Multai, District Betul.
18. Shri Amod Arya, C.J.Cl.-I, Kurwai, District Vidisha.
19. Shri Sanjay Raj Thakur, III C.J.Cl.-I, Betul.
20. Ku. Sweta Goyal, II C.J.Cl.-I, Khurai, District Sagar.
21. Shri Alok Dubey, AJ to I C.J.Cl.-II, Banda, District Sagar.
22. Shri Dharmendra Soni, I C.J.Cl.-II, Hoshangabad.
23. Ku. Urmila Yadav, IV C.J.Cl.-II, Sagar.
24. Shri Santosh Saini, III C.J.Cl.-II, Basoda, District Vidisha.
25. Shri Rajendra Prasad Sevetiya, I C.J.Cl.-II, Multai, District Betul.
26. Shri Jaideep Sonbarse, II C.J.Cl.-II, Multai, District Betul.
27. Smt. Reetu Verma Katariya, C.J.Cl.-II, Lateri, District Vidisha.
28. Shri Gautam Singh Markam, C.J.Cl.-II, Amla, District Betul.
29. Ku. Ritu Chauhan, II C.J.Cl.-II, Betul.
30. Smt. Prachi Upadhyaya, I C.J.Cl.-II, Itarsi, District Hoshangabad.
31. Sushri Nidhi Shrivastava, VIII C.J.Cl.-II, Sagar.
32. Shri Girish Kumar Sharma, III C.J.Cl.-II, Vidisha.
33. Shri Mohd. Zafar Khan, I C.J.Cl.-II, Betul.
34. Shri Kamlesh Sahu, AJ to C.J.Cl.-II, Pipariya, District Hoshangabad.
35. Ku. Usha Uikey, III AJ to I C.J.Cl.-II, Betul.

**With a direction to participate in the 6 days "Training on Mediation" programme between 07<sup>th</sup> to 13<sup>th</sup> October, 2014 at Bhopal.**

3. District and Sessions Judge, **Vidisha/ Sagar/ Hoshangabad/ Betul/ Harda** for information and necessary action.
  - **The District & Sessions Judge, Bhopal has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
  - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to Letter No. 1795/2014, dated 05.09.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.



(VED PRAKASH)  
REGISTRAR GENERAL